

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4776

ANSWERED ON:22.12.2014

USE OF VACANT LAND IN RAILWAYS

Pathak Smt. Riti; Patole Shri Nanabhau Falgunrao; Raut Shri Vinayak Bhaurao; Shewale Shri Rahul Ramesh; Yadav Shri Om Prakash

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways proposed to utilise surplus land for commercial purpose;
- (b) if so, the details thereof; State/Zone-wise including in the State of Maharashtra and Mumbai Sub-urban Railway stations;
- (c) whether the Railways Land Development Authority proposes to provide land on lease to private companies in Varanasi, Bhopal, Allahabad, Rewa, Jabalpur and Delhi;
- (d) if so, the details thereof and the rate at which the land has been given on lease in the said areas; and
- (e) the steps taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) to (e): A Statement is laid on the Table of the House.